आकाशवाणी के वाराणसी केन्द्र को पूरा दर्जा दिया जाना

1956. **श्री चन्द्रशेखर सिंह :** क्या **सूचना और प्रसारण** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या वाराणसी के नागरिकों की ओर से आकाशवाणी वाराणसी को पूर्ण दर्जा दिए जाने की मांग की गई है;

(ख) उक्त दर्जा कब तक दिया जायेगा और तत्सम्बन्धी ब्यौरा क्या है, और

(ग) इस तथ्य को ध्यान में रखते हुए कि वाराणसी आदिकाल से सभ्यता और संस्कृति का केन्द्र रहा है, क्या सरकार का वहां दूरदर्शन केन्द्र स्थापित करने का विचार है और यदि हां तो तत्सम्बन्धी ब्यौरा क्या है ?

सूचना और प्रसारण मंत्री (श्री लाल कृष्ण आडवाणी) (क) जी, हां ।

(ख) वाराणसी के सहायक केन्द्र को एक पूर्णरूपेण केन्द्र में बदलने की दृष्टि से वहां पर स्थायी स्टूडियो के निर्माण का कार्य चालू वर्ष के दौरान शुरू होने की सम्भावना है और स्टूडियो के 1980 के अन्त तक मुकम्मल हो जाने की उम्मीद है ।

(ग) अन्य परियोजनाओं सहित वाराणसी में दूरदर्शन रिले केन्द्र स्थापित करने के प्रस्ताव को अनवरत योजना (1978-83) के मसौदे में शामिल करने के बारे में विचार किया जा रहा है । तथापि, योजना का कार्यान्वयन योजना आयोग की स्वीकृति, समाधनों की उपलब्धि और इसको दी जाने वाली सापेक्ष प्राथमिकता पर निर्भर रहेगा ।

Censorship Rules

1957. DR VASANT KUMAR PANDIT: Will the Minister of INFORMATION AND BROADCASTING be pleased to refer to the reply given to the U.S.Q. No. 347 dated the 22nd February, 1977 and state:

(a) while giving the new policy have the Government taken into account the recommendations of Khosla Commission on obscenity and vulgarity;

(b) will these norms also apply for foreign films imported for exhibition in India; and

(c) has the attention of the Government been drawn to the comments made by Mr. Subodh Mukerjee of A.I.F.P. Council regarding some of the films exhibited in the Filmotosay 1978?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b) The Guidelines issued to the Board of Film Censors will apply to both Indian and foreign films.

(c) Yes, Sir.

Funds for Welfare Schemes for S.C., S.T. and Weaker Sections

1958. SHRI B C. KAMBLE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the total amount provided in the last year's budget for various welfare schemes for Scheduled Castes, Scheduled Tribes and other weaker sections,

(b) total amount out of above as unspent, diverted to schemes other than the welfare schemes for S.C. & S.T. and allowed to lapse; and

(c) the reasons for the circumstances obtained in (b) above?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The total amount that was provided in the last year's (1976-77) Budget for welfare schemes for Scheduled Castes, Scheduled Tribes and other weaker sections was Rs. 71,18,19,000/- (Rupees seventy one crores, eighteen lakhs and nineteen thousands only).

(b) and (c). No funds were diverted to any other scheme. An amount